GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION No. 1832 TO BE ANSWERED ON 13.12.2023

DEPLOYMENT OF ARMED MANPOWER

1832. SHRIMATI RAKSHA NIKHIL KHADSE: SHRI MANOJ KOTAK:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government has no Standard Operating Procedures (SOPs) to be adopted for transportation of Arms and Ammunition through railway goods to ensure the safety of such sensitive consignments and their escort personnel till date and if so, the details thereof;

(b) whether the Government proposes to bring in guidelines for deployment of armed manpower to escort consignments of Arms and Ammunition; and

(c) if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): To ensure safe transportation of arms and ammunition through railway as parcel by licence-holders or Government departments, measures have been prescribed in Indian Railway Commercial Manual (Vol-I).

Further, a Security Circular No. 01/2023 dated 28.02.2023 has been issued by Ministry of Railways for escorting of Arms and Ammunition during its transport that belongs to Railway Protection Force/ Railway Protection Special Force (RPF/RPSF).

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